

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 497 OF 2005
(For prel. Hearing)

PARAMJEET KAUR
Petitioner(s)

VERSUS

MANJEET SINGH
Respondent(s)

(With appln(s) for ex-Parte stay)

Date: 27/06/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE S.H. KAPADIA
(Vacation Bench)

For Petitioner(s) Mr. R. Santhan Krishnan, Adv.
Mr. D. Mahesh Babu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Further proceedings in Case No. A/95/05/II Court/05 titled as Manjeet

Singh v. Paramjeet Kaur, pending before the Family Court at Aurangabad, shall

remain stayed until further orders.

(J.S. Rawat)
garwal)
Court Master
Master

(Vijay Ag
Court